

Release of Detenues In Punjab and J & K

1668. SHRI AMAR ROYPRADHAN:
Will the PRIME MINISTER be pleased to state:

(a) the number of detenues released in Punjab and Jammu and Kashmir during the last two months; and

(b) the reasons for their release?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). In Punjab, 7 persons were released during the months of October, and November, 1990 detained under NSA 1980. Out of them, 3 persons were released on the advice of the the Advisory Board, 3 persons were released on completion of full terms of detention and one detention order was revoked by the State Government.

The NSA is not applicable in J & K. Detentions are made under the State Preventive Detention Act in that State. During the months of November, and December, 1990, 15 detenues were released on parole and 12 detention orders were revoked.

Central Schemes for the Welfare of Women and Children In Gujarat

1669. SHRICHANDRESH PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether some Central Schemes for the welfare of women and children are being implemented in rural areas of Gujarat;

(b) if so, the names of these schemes, the places where these are going on and the organisations which run the same;

(c) the expenditure incurred on these schemes and funds released to these organisations during the last three years; and

(d) the expenditure likely to be incurred on these schemes during the next two years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) and (c). A Statement is given below.

(d) The likely expenditure in the next two years will depend upon the finalisation of the VIIIth Five Year Plan.

STATEMENT

| Sl. No. | Name of the Major Schemes in the Rural Areas | Name of the District in which the schemes are in operation | Name of Organisation | Expenditure/ Funds released the last three years Rs. (in lakhs) |
|---------|--|--|----------------------|---|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Integrated Child Development Services (ICDS) | Information is at Annexure. | State Government | 3252.98 (except expenditure on Nutrition) |
| 2. | Wheat Based Nutrition Programme (WBNP) | Kheda & Sabarkanta | State Government | 180.95 |
| 3. | Development of Women & Children in Rural Areas (DWCRA) | Ahmedabad, Junagadh, Bharuch, Surendranagar, Banaskantha, Kutch, Surat and Panchmahal. | State Government | 84.35 |
| 4. | Integrated Rural Development | All Districts of Gujarat. | State Government | 77.59 (including State share) |

| Sl. No. | Name of the Major Schemes in the Rural Areas | Name of the District in which the schemes are in operation | Name of Organisation | Expenditure/ Funds released the last three years Rs. (in lakhs) |
|---------|--|--|---|--|
| 1 | 2 | 3 | 4 | 5 |
| 5. | Balwadis Nutrition Programme (BNP) | Fanchmahal, Surat, Baroda, Ahmedabad, Mehchana, Surendar Nagar, Kheda, Jamnagar, Gandhi Nagar, Valsad, Bharuch, Ehavnagar, Banaskantha, Junagarh, Balashinore, | Indian Council for Child Welfare (ICCW) Central Social Welfare Board (CSWB) Bharatiya Adim Jati Sevak Sangh (BAJSS) Harijan Sevak Sangh (HJSS) Kasturba Gandhi National | N.A. |

| Sl. No. | Name of the Major Schemes in the Rural Areas | Name of the District in which the schemes are in operation | Name of Organisation | Expenditure/ Funds released the last three years Rs. (in lakhs) |
|---------|---|--|-------------------------------------|---|
| 1 | 2 | 3 | 4 | 5 |
| 6. | Anand Pattern Integrated Family Welfare Project. | Sabarkantha. | Memorial Trust, Delhi. | 268.00 |
| 7. | Awareness Generation Projects (AGP); Mahila Mandals; Border Area Projects (BAP); Demonstration Projects (Balwadis). | Throughout the State | Central Social Welfare Board (CSWB) | 99.17 |

List of Integrated Child Development Services (ICDS) Blocks covered in Gujarat uptill 1989-90

(Central Sector)

Sl.No. Name of district and Project

1 2

District: AHMEDABAD

1. Dehgam
2. Dholka (C)
3. Virangam

District: AMRELI

4. Laliya
5. Rajula

District: BANASKANTHA

6. Danta
7. Vav
8. Tharad
9. Deodar
10. Kankrej
11. Radhanpur
12. Dhanera
13. Deesa
14. Palanpur

District: BARODA

15. Dabhoi

Sl.No. Name of district and Project

1 2

16. Pavi Jetpur

17. Sinor

District: BHARUCH

18. Ankleshwar

19. Jambhusar

20. Amod

21. Hansot

22. Vagra

23. Bharuch

District: BHAVNAGAR

24. Gadhada

25. Savarkandla

District: JAMNAGAR

26. Dwaraka

27. Jamkham-Bhalia

28. Jodia/ Dhrol

District: JAMNAGAR

29. Bhanvad

30. Lalpur

31. Jamjodhpur

District: JUNAGARH

32. Talala

| <i>Sl.No.</i> | <i>Name of district and Project</i> |
|---------------------------|-------------------------------------|
| 1 | 2 |
| 33. | Keshod |
| District: KUTCH (KACHCHH) | |
| 34. | Rapur |
| 35. | Bhachan |
| 36. | Bhuj |
| 37. | Arijar |
| 38. | Nakhathrana |
| 39. | Mandvi |
| District: MAHESANA | |
| 40. | Kadi |
| 41. | Harij |
| 42. | Chanasma |
| 43. | Kheralu |
| 44. | Visanagar (Sidhpur) |
| District: PANCHMAHALS | |
| 45. | Shehra |
| 46. | Jambughoda |
| 47. | Lunawada |
| 48. | Halol |
| 49. | Kalol |
| 50. | Gadhora |

| <i>Sl.No.</i> | <i>Name of district and Project</i> |
|-------------------------|-------------------------------------|
| 1 | 2 |
| District: RAJKOT | |
| 51. | Wankaner |
| 52. | Jasdan |
| 53. | Rajkot |
| 54. | Jamkandorana |
| 55. | Padhari |
| District: SABAR-KANTHA | |
| 56. | Idar |
| District: SURENDRANAGAR | |
| 57. | Chotila |
| 58. | Lakhtar |
| 59. | Dasada |
| 60. | Sayala/Muli |
| 61. | Limbdi |
| 62. | Dharangadhra |
| 63. | Wadhwan |
| District: KHEDA | |
| 64. | Khambhat |

Scheme for Welfare of Tribal Children

1670. SHRI PARKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state: